

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S ARJUN MALL RETAIL HOLDINGS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Arjun Mall Retail Holdings Private Limited
2.	Date of incorporation of corporate debtor	23.08.2004
3.	Authority under which corporate debtor is incorporated / registered	ROC- Chandigarh
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U52399PB2004PTC027430
5.	Address of the registered office and principal office (if any) of corporate debtor	Scheme No 1 Hargobind Nagar SCF 29-30, Phagwara, District Kapurthala Punjab-144401
6.	Insolvency commencement date in respect of corporate debtor	14.05.2024
7.	Estimated date of closure of insolvency resolution process	10.11.2024 (being 180 days from the Insolvency Commencement Date w.e.f. 14.05.2024)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Hans Raj Bhogra IBBI/ICAI-N-00389/2021-22/13940
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 5, Ground Floor, Garg Plaza, Bhera Enclave, Paschim Vihar, Near Bhatnagar International School, West, New Delhi-110087 Email: <a href="mailto:hansrajbhogra@gmail.com">hansrajbhogra@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 5, Ground Floor, Garg Plaza, Bhera Enclave, Paschim Vihar, Near Bhatnagar International School, West, New Delhi-110087 Email: <a href="mailto:Arjunmallretails.cirp@gmail.com">Arjunmallretails.cirp@gmail.com</a>
11.	Last date for submission of claims	28.05.2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Weblink: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> (b) Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/S **Arjun Mall Retail Holdings Private Limited** on 14.05.2024.

download the relevant claim forms from the website of the IBBI,  
<https://ibbi.gov.in/home/downloads>.

**Submission of false or misleading proofs of claim shall attract penalties.**

Hans Raj Bhogra  
Interim Resolution Professional in the matter of  
Arjun Mall Retail Holdings Private Limited  
IBBI Regn, No. IBBI/IPA-003/ICAI-N-00389/2021-2022/13940

Date: 15.05.2024  
Place: New Delhi

